

Annexure – 3

Name of the corporate debtor: Palm Developers Private Limited; Date of commencement of CIRP: 27/01/2020;

List of creditors as on: 18/04/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?						% voting share in Co C
1	ECL Finance Ltd		1390283169	0	Guarantee Holder	0	0	No	0	1390283169	0	1390283169	0	The matter is sub judice before the Hon'ble NCT, New Delhi and the Order is yet to be received
						0	0							

2	IDBI Trust eshi p Serv uces Ltd.	12696 88698	0	Guar ante e Hold er	0	0	No	0	12696 88698	0	12696 88698	0	The matte r is sub judic e befor e the Hon'ble NCT, New Delhi and the Order is yet to recei ved
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